

BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 639 of 2022

IN THE MATTER OF:

Pritipal Sharma

.....Applicant

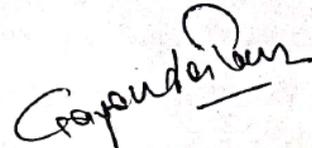
Versus

Govt of NCT of Delhi and Ors

.....Respondent

INDEX

S.No.	Particulars	Page no.
1.	Supplementary Status Report In Compliance of order dated 18.03.2024	1-6
2.	Copy of the letters/data received from the concerned DMs with regards to illegal borewells are annexed and marked herein as <u>Annexure-1.(Colly)</u>	7-23



(Gajender Tomar)  
Chief Engineer (South)

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 639 of 2022**

IN THE MATTER OF:

Pritipal Sharma

.....Applicant

Versus

Govt of NCT of Delhi and Ors

.....Respondent

**SUPPLEMENTARY STATUS REPORT IN COMPLIANCE OF ORDER DATED  
18.03.2024**

**Most Respectfully Showeth:-**

1. That the present report is being filed on behalf of Delhi Jal Board in compliance of the order dated 18.03.2024 passed by this Hon'ble Tribunal.
2. This application has been filed by Mr. Pritipal Sharma under sections 14 and 15 read with section 18(1) of the National Green Tribunal Act, 2010 seeking the following reliefs:-

*"1. Direct Respondent no. 1 to 4 to seal the illegally running bore wells located in the plot adjoining House No. GI-2035, Aya Nagar, New Delhi – 110047 and in the plot on the opposite side of the street in front of House No. GI-2038, Aya Nagar, New Delhi – 1047 which are under the ownership of Respondent no. 5 and completely cease operation of Respondent no. 5.*

*2. Direct Respondent No. 6 to 9 who are the owners of House no. 1031/CI/I G-I Block in Aya Nagar, Phase 6, New Delhi – 110047 to demolish the construction of ramps and steps along the street in G-I Block built by them and restore the drain and allow it to flow without any obstruction and pollution.*

*3. Pass any other order as the Hon'ble Tribunal may deem fit and proper in facts and circumstances of the case. "*

3. The applicant has submitted that respondent no. 5, who is owner of the plot adjoining House No. GI-2035, Aya Nagar, New Delhi – 110047 and the plot on

the opposite side of the street in front of House No. GI-2038, Aya, Nagar, New Delhi – 110047, has installed borewells in the above said plots without permission from the Delhi Jal Board and he is extracting groundwater for commercial purposes without obtaining No objection certificate from the Central Ground Water Authority and is supplying the same to residents of Aya Nagar and beyond through water tankers. The tractors that are being used for supplying of the illegally extracted ground water from unauthorized borewells for commercial purposes also do not carry number plates. The tractors are parked in the main streets which causes traffic jams. Plying of the tractors is also causing air and noise pollution creating health problems for the residents of the locality including mother of the applicant.

4. The applicant has further submitted that respondents no 6 to 9, who are resident of Aya Nagar locality, have encroached upon and blocked the open storm water drain by constructing stairs and ramps outside their houses over the same resulting in increased toxicity and health hazards due to gases trapped inside the drain. Such construction of ramps and stairs is in contravention of section 24 (1) (b) of the Water (Prevention and Control of Pollution) Act, 1974.

5. That the matter was taken up by the Hon'ble NGT on 15.9.2022 wherein the tribunal had directed to constitute a joint committee comprising of representative of CGWA, DJB, DPCC and DC (Revenue) South Delhi and directed them to address the grievance of the Applicant and accordingly file a status report to that effect.

6. Thereafter, the status report was submitted by the Joint committee on next date of hearing i.e. 20.04.2023.

7. Later on 07.02.2024, the Hon'ble Tribunal once again directed the Chief Engineer, DJB to file another action taken report signed and verified by the Concerned Chief Engineer, DJB by way of their affidavits which was submitted on 07.03.2024.

8. The report was considered by this Hon'ble Tribunal and vide a separate order dated 18.03.2024 the Hon'ble NGT directed as follows :-

*"DJB is directed to file status report with reference to all illegal borewells identified by it in the NCT of Delhi including illegal borewells remaining to be closed out of above mentioned 19661 illegal borewells. Action Taken Report in this regard be filed by DJB on or before 15.04.2024 giving the complete information at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF."*

9. In view of the aforesaid, DJB seeks to submit as under:-

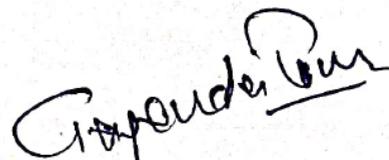
Districts	District Wise Number of Illegal Borewell Identified (As per previous data submitted, referred By Hon'ble NGT vide Order against the hearing dated 4.1.24)	District Wise number of illegal borewells which have been sealed /closed	District wise number of occupier/ Proprietor of Illegal borewells on whom penalty/ EDC has been imposed	District wise number of occupier /Proprietor of Illegal borewells from whom penalty/ EDC has been recovered	District wise number of occupier/ Proprietor of Illegal borewells from whom penalty/ EDC Is yet to be recovered	District wise number of Illegal borewells which are yet to be sealed/closed	District wise/ Proprietors of Illegal borewells on whom penalty/EDC Is yet to be Imposed	Remarks
COL.1.	COL.2	COL.3	COL.4	COL.5	COL.6	COL.7	COL.8	COL.9
North	728	233	NIL	NIL	NIL	119	15	As per report submitted, total of 376 borewells contains duplicate entries, non-traceable.
EAST	116	110	110	87	23	6	6	

South West	6681	2434	NIL	NIL	NIL	4247	NIL	
South East	297	183	Nil	Nil	Nil	57( 03 nos of borewells shows djb permission)	130	30 nos borewells not identified physically
North West	9128	5901	Information not available	Information not available	Information not available	3277	Information not available	Report is Compiled on the basis of reports received from Kanjhawala, Rohini and saraswati vihar sub divisions after reconciliation with concerned Executive Engineer of DJB. Details of penalty/ EDC regarding illegal borewells already sealed by DJB is not available
Shahdara	552	358	Nil	Nil	Nil	Nil	Nil	SDM vivek vihar ( Total borewell= 178 borewell sealed 117 blank =2 water tank supply =3 Permission CGWA= 5 Not visited =1 Not operation=1 No borewell= 29 , Locked =4, already cut off= 16, SDM(Seema Puri) Total borewell= 374, borewell sealed= 241, Duplicated entries= 22, incomplete address/ non traceable= 20, djb connection found in place of borewell= 61, borewell not found= 30 SDM(Shahdara) no address pertains to sub list division ( shahdara) as per the list of addresses provided by the DJB, Hence report may be treated as NIL
New Delhi	75	75	Report not received from	Report not received from	Report not received from DM	NIL	Report not received from DM	Report not received from DM ( Earlier Data)

			DM	DM				
Central	676	246	Not pertain to DM	Not pertain to DM	Not pertain to DM	161	Not pertain to DM	Civil lines – Nil, Kotwali- 1) Court stay on 160 borewells , 2) 85 borewells not identified/ found removed physically, 3) 02 properties were found sealed , 4) 01 matter has been sent to DJB fro clarificarion karolbagh- 1)- 21 borewells not identified/found remove dphysically, 2)- 46 boirewells balanced to be seal 02 nos of borewells does not falls under the jurisdiction district central Hence total comes to 676+ 2= 678
West	2185	1573	Data to be provide d by DPCC to DJB	Data to be provide d by DPCC to DJB	Data to be provided by DPCC to DJB	361	Data to be provided by DPCC to DJB	SDM(Punjabi bagh) 65 duplicated+ 18 not found = 83, SDM(Rajori Garden) 119 not found, SDM(Patal Nagar)- 33 not found + 16 not pertains to Patel Nagar Sub Division= 49 Total= 251
North East	Nil	Not Applicable	Not Applicable	Not Applicable	Not Applicable	Not Applicable	Not Applicable	There are no illegal borewells in identified list of DJB for sealing in District North East
South	84	84	EDC Report pertains to DPCC	EDC Report pertains to DPCC	EDC Report pertains to DPCC	Nil	EDC Report pertains to DPCC	In addition to original survey of 84 borewells, 16 additional borewells have sealed. Out of 15 , EDC has been imposed on 14 nos borewells and 02 , DPCC has informed that imposing EDC is under process.
TOTAL	20522	11197				8178		

Copy of the letters/data received from the concerned DMs with regards to illegal borewells are annexed and marked herein as Annexure-1.(Colly)

10. This report is being submitted for perusal and consideration of this Hon'ble Tribunal and it is further undertaken that Delhi Jal Board shall remain duty bound by any direction or order by this Hon'ble Tribunal.



( Gajender Tomar )  
Chief Engineer (South)



ANNEXURE -1  
(Colly)

Government of National Capital Territory of Delhi  
DEPARTMENT OF REVENUE, DISTRICT NORTH  
Office of the SDM (Narela), MPCC Building, Naya Bans, Delhi-110082.

F.No. SDM/NL/2024/ 794

Dated: 29/01/24

To,

Sh. Pawan Sharma, SE (M) 4,  
Old Lucknow Road,  
Timarpur, Delhi-110054.

Report on sealing of illegal borwells as on 29.01.2024 OA No. 25/2019 & 685/2019.

DM (North)	District wise Number of illegal Borewells identified	District wise number of illegal Borewells which have been sealed / closed	District wise Number of occupier/proprietor or of illegal borwells on home penalty / EDC has been imposed	District wise Number of occupier/proprietor of illegal borwells on home penalty / EDC is yet to be recovered	District wise Number of borewells which are yet to be sealed / closed	District wise Number of occupier/proprietor of illegal borwells on home penalty / EDC is yet to be imposed.	Remarks
Model Town	15	15	NIL	NIL	-	15	No staff from the Delhi Jal Board has been reported till date.
Alipur	380	118	-	-	84	-	1. Duplicate entry 03, 2. Incomplete address/non traceable 175.
Narela	333	100	-	-	35	-	1. Duplicate entry 99, 2. Incomplete address/non traceable 99.
Total	728	233	-	-	119	15	

  
TEHSILDAR: NARELA  
DISTRICT: NORTH

EAST ✓

Through E-mail



**GOVT. OF NCT OF DELHI  
REVENUE DEPARTMENT (DISTRICT EAST)  
OFFICE OF THE SUB-DIVISIONAL MAGISTRATE (HQ)  
L.M.BUNDH SHASTRI NAGAR DELHI-110031**

F.No. DM(E)/SDM(HQ)/Reports/2024/ 1777

Dated: 02.04.2024

To,

The Chief Engineer (GW),  
Delhi Jal Board  
Govt. NCT of Delhi,  
Room No. 412, Varunalaya Phase-I,  
Karol Bagh, New Delhi-110005

**Subject: - Sealing of illegal Borewells, reconciliation and up-dation of Data.**

Sir,

This has reference to your office letter no. DJB/CE(GW)/2024/809 dated 02.04.2024 on the subject cited above.

In this regard, the requisite information has been prepared and annexed as Annexure-A. The report has been compiled on the basis of the reports received from Sub-Divisions (Mayur Vihar, Preet Vihar, Gandhi Nagar), District East.

This is for kind information and necessary action.

Encl: - As above

Yours faithfully,

R.K.MEENA  
SDM (HQ), DISTRICT EAST

## Sub: - Sealing of Illegal Borewells-reg.

DMs	District wise number of illegal borewells identified	District wise number of illegal borewells which have been sealed/ closed	District wise number of occupier/ proprietor of illegal borewells on whom penalty/ EDC has been imposed	District wise number of occupier/ proprietor of illegal borewells from whom penalty/ EDC has been recovered	District wise number of occupier/ proprietor of illegal borewells from whom penalty/ EDC is yet to be recovered	District wise number of illegal borewells which are yet to be sealed/ closed	District wise Proprietors of illegal borewells on whom penalty/ EDC is yet to be imposed	Remarks
DM (East)	116	110	110	87	23	6	6	

4.4.24

**OFFICE OF THE SUB DIVISIONAL MAGISTRATE (HEADQUARTER)  
 DISTRICT MAGISTRATE (SOUTH WEST)'S OFFICE COMPLEX,  
 OLD TERMINAL TAX BUILDING, KAPASHERA, NEW DELHI - 110037.**

South West

Date:-08/04/2024

**REPORT on sealing of Illegal Borewell till 31.03.2024**

DMS	District Wise Number of Illegal Borewells Identified	District Wise number of illegal borewells which have been sealed/closed	District wise number of occupier/ Proprietor of illegal borewells on whom penalty/EDC has been imposed	District wise number of occupier/ Proprietor of illegal borewells from whom penalty/EDC has been recovered	District wise number of occupier/ Proprietor of illegal borewells from whom penalty/EDC is yet to be recovered	District wise number of illegal borewells which are yet to be sealed/closed	District wise/Proprietors of illegal borewells on whom penalty/EDC is yet to be imposed	Remarks
South West (Najafgarh)	6681	36	Nil	Nil	Nil	-	Nil	-
South West (Dwarka)		1964	Nil	Nil	Nil	-	Nil	-
South West (Kapasheera)		434	Nil	Nil	Nil	-	Nil	-
<b>Total</b>	<b>6681</b>	<b>2434</b>	<b>Nil</b>	<b>Nil</b>	<b>Nil</b>	<b>4247</b>	<b>Nil</b>	<b>-</b>

The above report is based on the information received from three Sub-Divisions.

  
 S. K. Singh  
 District South-West

OFFICE OF THE DISTRICT MAGISTRATE (SOUTH-EAST)  
OLD GARGI COLLEGE BUILDING, LAJPAT NAGAR-IV  
NEW DELHI-110024

No.F.03/DM/SE/Coord/2023/1010

Dated: 07/04/2024

To

The Chief Engineer (GW)  
Office of the Chief Engineer (GW)  
Delhi Jal Board  
Govt. of NCT of Delhi  
Room No. 412, Varunmalaya Phase-I  
Karol Bagh, New Delhi-110005

Sub: Sealing of Illegal Borewells, reconciliation and updation of Data

Sir

With reference to your office letter No. DJB/CE(GW)/2024/779 dated 02/04/2024 on the subject cited above, please find enclosed herewith the information in the prescribed format in respect of District South East.

This issues with the approval of the competent authority.

  
Sub Divisional Magistrate  
(Nodal Reporting Officer)  
District South-East

OFFICE OF THE DISTRICT MAGISTRATE (SOUTH-EAST)  
 OLD GARGI COLLEGE BUILDING, LAJPAT NAGAR-IV  
 NEW DELHI-110024

Date: /04/2024

Sub: Sealing of Illegal Borewells, reconciliation and updation of Data

District (South East)	District wise Number of illegal Bore wells identified (As per previous data submitted, referred by Hon'ble e NGT vide Order against hearing dated 4.1.24)	District wise Number of illegal Bore wells which have been Sealed Closed	District wise number of occupier/Propriet or of illegal borewells on whom penalty/EDC has been imposed	District wise number of occupier/Propriet or of illegal borewells from whom penalty/EDC has been recovered	District wise number of occupier/Propriet or of illegal borewells from whom penalty/EDC has been yet to be recovered	District wise number of illegal borewells which are yet to be sealed/ closed	District wise/Proprietors of illegal borewells on whom penalty/EDC is yet to be imposed	Remarks
Sub-Division (Sarita Vihar)	111	56	Nil	Nil	Nil	29 03 nos. of Borewells show DJB permission	56	23 Borewells not identified physically
Sub-Division (Kalkaji)	77	53	Nil	Nil	Nil	Nil	Nil	-
Sub-Division (Defence Colony)	109	74	Nil	Nil	Nil	28	74	07 Borewells not identified physically
Total	297	183	Nil	Nil	Nil	57 03 nos. of Borewells show DJB permission	130	30 Borewells not identified physically

Sub Divisional Magistrate  
 (Nodal Reporting Officer)  
 District South-East

Natar West

## Illegal Borewells Report (District North-West) as on 12.04.2024

DMS	District Wise Number of illegal borewells identified	District Wise number of illegal borewells which have been Sealed/closed	District wise number of occupier/ Proprietor of illegal borewells on whom penalty/EDC has been imposed	District wise number of occupier/ Proprietor of illegal borewells from whom penalty/EDC has been recovered	District wise number of occupier/ Proprietor of illegal borewells from whom penalty/EDC is yet to be recovered	District Wise number of illegal borewells which are yet to be Sealed /closed	District Wise/ Proprietors of illegal borewells on whom penalty/ EDC is yet to be imposed	Remarks
North-West	9128	5901	Information not available	Information not available	Information not available	3227	Information not available	Report is compiled on the basis of reports received from Kanphwala, Rohini and Saraswati Vihar Sub Divisions, after reconciliation with concerned Executive Engineers of DIB. Details of Penalty/EDC regarding illegal borewells already sealed by DIB is not available

595

This issues with the approval of DM North-West.

District North-West

SDM (HQ)

12/4/24



**GOVERNMENT OF NCT OF DELHI**  
**OFFICE OF THE SUB DIVISIONAL MAGISTRATE-HQ (SHAHDARA)**  
**D.C. OFFICE COMPLEX NAND NAGRI, DELHI-110093. SHAHDARA**

No. SDM/HQ/SHAH/2024/7267

Dated: 05/03/2024

To,  
 The Additional (CEO)  
 Delhi Jal Board,  
 Varunalaya Ph-II, Jhandewalan,  
 Karol Bagh, New Delhi-110005

Sub:- ATR on Sealing of illegal borewells (illegal borewells identified by DJB in residential area)  
NGT OA No.25/2019.

Sir/Madam,

This is with reference to the message received in this office through Whatsapp dated 05.03.2024 on the subject cited above.

Sub-Division	District wise number of Illegal Borewells Identified (As per previous data submitted referred by Hon'ble NGT vide Order against hearing dated 4.1.24)	District Wise number of illegal borewell is which have been Sealed/ Closed	District wise number of occupier/ Proprietor of illegal borewells on whom penalty EDC has been imposed	District wise number of occupier/ Proprietor of illegal borewells form whom penalty EDC has been recovered	District wise number of occupier/ Proprietor of illegal borewells form whom penalty EDC is yet to be recovered	District wise number of illegal borewell is which are yet to be sealed/ closed	District wise / Proprietor of illegal borewell is on whom penalty / EDC is yet to be imposed	Remarks
Vivek Vihar	178	117 Sealed	NIL	NIL	NIL	NIL	NIL	Total Borewell = 178 Borewell Sealed = 117 Blank = 2 Water Tank Supply = 3 Permission CGWA = 3 Not visited = 1 Not operational = 1 No Borewell = 29 Locked = 4 Already cut off = 16
Seemapuri	374	241	NIL	NIL	NIL	NIL	NIL	Total Borewell = 374 Borewell Sealed = 241 Duplicated Entries = 22 Incomplete Address/ Non traceable = 20 DJB connection found in place of borewell = 81 Borewell not found = 30
Shahdara	-	NIL	NIL	NIL	NIL	NIL	NIL	No Address pertains to Sub-Division (Shahdara) as per the list of addresses provided by the Delhi Jal Board. Hence, report may be treated as NIL.
Total	552	358	NIL	NIL	NIL	NIL	NIL	

Report is compiled on the basis of information duly received from all three sub division of District (Shahdara).

*LM*  
 (LOKESH PRASAD)  
 SDM (HQ)  
 DISTT. (SHAHDARA)

Copy to:- The SDM (HQ) (NGT/Environment Branch), O/o Divisional Commissioner (Shahdara),  
 5, Sham Nath Marg, Delhi-110054



DM	Sub-Division	District wise Number of Illegal Borewells identified	District wise number of illegal borewells which have been sealed/closed	District wise number of occupier/proprietor of Illegal borewells on whom penalty/EDC has been imposed	District wise number of occupier/proprietor of Illegal borewells from whom penalty/EDC to be recovered	District wise number of occupier/proprietor of illegal borewells from whom penalty/EDC is yet to be recovered	District wise number of illegal borewells which are yet to be sealed/closed	District wise proprietor of illegal borewells penalty/EDC is yet to be imposed	Remarks
Central	Civil Lines	28	28	Not pertain to Civil Lines Sub-Division	Not pertain to Civil Lines Sub-Division	Not pertain to Civil Lines Sub-Division	NIL	Not pertain to Civil Lines Sub-Division	NIL
	Kotwali	499	136	Not pertain to Kotwali Sub-Division	Not pertain to Kotwali Sub-Division	Not pertain to Kotwali Sub-Division	115	Not pertain to Kotwali Sub-Division	1) Court stay on 160 Borewells 2) 85 borewells not identified/found removed physically 3) 02 properties were found sealed. 4) 01 matter has been sent to DJB for clarification



Central

Karol bagh	140	82	Not pertain to Karol bagh Sub Division	Not pertain to Karol bagh Sub Division	Not pertain to Karol bagh Sub Division	46	Not pertain to Karol bagh Sub Division	1) 21 borewells not identified/1 gund removed physically 2) 46 borewells balance to be seal
Total	676	246						02 No. of borewells does not fall under the Jurisdiction District Central Hence total comes to 676+2=678



*M. B. Singh*  
10/04/24  
*[Signature]*  
10/04/2024

WEST

**OFFICE OF THE DISTRICT MAGISTRATE (WEST)**  
**GOVERNMENT OF NCT OF DELHI:**  
**PLOT No. 3, SHIVAJI PLACE, RAJA GARDEN, NEW DELHI.**

F. No. 1 (26)/DDC/DM (W)/2013-14/VOL-III/ 257

Dated: 8.4.24

To

Sh. Dalbir Singh,  
 Superintending Engineer (M-8)  
 Delhi Jal Board, Paschim Vihar, New Delhi  
 (Email ID: gcem8.djb@gmail.com)

Report on Sealing of Illegal Bore wells as on 31.03.2024 OA No. 33/2022

DMs	District Wise Number of Illegal Borewells Identified (As per previous data submitted, referred by Hon'ble NGT vide Order against hearing dated 4.1.24)	District Wise number of Illegal borewells which have been Sealed/ closed	District wise number of occupier /Proprietor or of illegal bore wells on whom penalty / EDC has been imposed	District wise number of occupier / Proprietor or of illegal bore wells from whom penalty/ EDC has been recovered	District wise number of occupier / Proprietor or of illegal bore wells from whom penalty/ EDC is yet to be recovered	District wise number of illegal bore wells which are yet to be sealed/ closed	District wise/Proprietors of illegal bore wells on whom penalty/ EDC is yet to be imposed	Remarks
SDM (Punjabi Bagh)	568	308	Data to be Provided By DPCC to DJB	Data to be Provided By DPCC to DJB	Data to be Provided By DPCC to DJB	177	Data to be Provided By DPCC to DJB	65 Duplicate + 18 Not Found = 83
SDM (Rajouri Garden)	857	659	Data to be Provided By DPCC to DJB	Data to be Provided By DPCC to DJB	Data to be Provided By DPCC to DJB	79	Data to be Provided By DPCC to DJB	119 Not Found
SDM (Patel Nagar)	760	606	Data to be Provided By DPCC to DJB	Data to be Provided By DPCC to DJB	Data to be Provided By DPCC to DJB	105	Data to be Provided By DPCC to DJB	33 Not Found + 16 Not Pertain to Patel Nagar = 49
<b>Total</b>	<b>2185</b>	<b>1573</b>				<b>361</b>		<b>251</b>

Note : NGT may be requested that the 251 number of borewells which are duplicate entries / not found during joint inspections may be allowed to be deducted from total 2185 number of illegal borewells

This issues with the approval of District Magistrate (West).



SDM (HQ)/DISTRICT WEST

OFFICE OF THE DEPUTY COMMISSIONER, DISTRICT NORTH-EAST  
GOVT. OF NCT OF DELHI

F.SDM(HQ)/DC/NE/Misc-V/2013/PF / 525-27

Dated: 16/01/2024

To

The Chief Engineer (GW),  
Delhi Jal Board, GNCTD,  
Office of the Chief Engineer (GW),  
Room No-412, Varunalya Phase-I,  
Karol Bagh, New Delhi-110005

**Subject:- Regarding sealing of illegal borewells.**

Sir,

Reference letter No. F.32/CE(GW)/2024/13 dated 09.01.2024 on the above cited subject vide which it is requested to provide the status of sealing of identified illegal borewells and action plan to seal remaining identified illegal borewells.

In this regard, the requisite information in the prescribed format in respect of District North-East for sealing of identified illegal borewells are as under:-

DM	District wise number of illegal borewells identified	District wise number of illegal borewells which have been sealed/closed	District wise number of occupier/proprietors of illegal borewells on whom penalty/EDC has been imposed	District wise number of occupier/proprietors of illegal borewells from whom penalty/EDC has been recovered	District wise number of occupier/proprietors of illegal borewells from whom penalty/EDC is to be recovered	District wise number of illegal borewells which are yet to be sealed/closed	District wise number of occupier/proprietors of illegal borewells from whom penalty/EDC is yet to be imposed	Remarks
North-East	Nil	NA	NA	NA	NA	Nil	NA	There are no illegal borewells in identified list of DJB for sealing in District North-East.

This is for your kind information and necessary action.

Yours faithfully

*[Signature]*

SDM (HQ)

DISTRICT NORTH-EAST

Dated: 16/01/2024

F.SDM(HQ)/DC/NE/Misc-V/2013/PF / 525-27

Copy for information to:-

1. The SDM-V (HQ), O/o Divisional Commissioner, Revenue Department, 5, Sham Nath Marg, Delhi-110054
2. PA to District Magistrate, District North-East

*[Signature]*

SDM (HQ)

DISTRICT NORTH-EAST

Office of CE (Ground Water)

Diary No. 110 ✓

Date 19/01/24

DELHI JAL BOARD
SE (M)-8,
Diary No. 223
Date 25/1/2024

*Pravesh Singh*  
23.1.24  
SE(M)-8  
JS

SE(M)-32  
AKO



SOUTH ✓

OFFICE OF THE SUB-DIVISIONAL MAGISTRATE (HQ)  
REVENUE DEPARTMENT: GOVERNMENT OF NCT OF DELHI  
M.B. ROAD : SAKET : NEW DELHI

No.9(3)DC(S)/Coordination/091530668/2018/80

Dated: - 06./03./2024

To

The Gajender Tomar  
CE (GW)/Nodal Officer  
Room No. 113, Varunalya Phase-II, Karol Bagh  
Delhi Jal Board, GNCTD- 110005

Sub: - Sealing of Illegal Borewells, reconciliation and up-dation of Data.

Ref: - NGT (Principal Bench) (MA No. 24/2023 in OA No. 33/2022) in the matter of Ganesh Prasad Vs Govt of NCT of Delhi and Ors.

Sir,

Reference meeting held on 05.03.2024 and your letter dated 14.02.2024 in the matter of sealing of Illegal Borewells, reconciliation and up-dation of Data. The District South has already sent a letter dated 04.03.2024 stating therein that all 84 identified illegal Borewells are sealed in District South as mentioned in NGT order dated 05.02.2024 and pending report of EDC is pertaining to DPCC (Copy enclosed).

Further, as directed in the meeting, the report in prescribed proforma is prepared and forwarded herewith.

Encl: As above.

  
06/03/2024  
Statistical Officer  
(Coordination Branch)  
District South

## ANNEXURE-A

Name of District: South

Sl. No.	District	District wise number of Illegal Borewells Identified	District wise number of Illegal Borewells which have been sealed/closed	District wise number of occupier/Proprietor of Illegal Borewells on whom penalty/EDC has been imposed	District wise number of occupier/proprietor of Illegal Borewells from whom penalty/EDC has been recovered.	District wise number of occupier/proprietor of illegal Borewells from whom penalty/EDC is to be recovered.	District wise number of Illegal Borewells which are yet to be sealed/closed	District wise number of occupier/proprietor of Illegal Borewells from whom penalty/EDCs to be imposed	Remarks
1	South	84	84 (Already mentioned in the NGT Order dated 05.02.2024	EDC report pertains to DPCC and may be obtained from them	EDC report pertains to DPCC and may be obtained from them	EDC report pertains to DPCC and may be obtained from them.	NIL	EDC report pertains to DPCC and may be obtained from them	



**OFFICE OF THE SUB-DIVISIONAL MAGISTRATE (HQ)  
REVENUE DEPARTMENT: GOVERNMENT OF NCT OF DELHI  
M.B. ROAD : SAKET : NEW DELHI**

No.9(3)DC(S)/Coordination/091530668/2018/4204-09

Dated: -10/04/2024

To

**Sh. Sawant Singh  
Executive Engineer (M)-56/46  
Delhi Jal Board, GNCTD  
Opposite J-Block, Saket  
New Delhi-110017**

**Sub: - Regarding seeking information in respect of illegal borewells.**

Sir,

Reference your letter dated 08.04.2024 in the matter of sealing of Illegal Borewells, reconciliation and up-dation of Data. The District South has already sent a letter dated 04.03.2024 stating therein that all 84 identified illegal Borewells are sealed in District South as mentioned in NGT order dated 05.02.2024.

Further as discussed in the meeting held on 10.04.2024, it is to state that in addition to 84 already sealed borewells, 16 more borewells as identified have been sealed and delivery report of SCN has been sent to DPCC for imposing EDC. (List of 16 borewells is annexed).

**Encl: As above.**

  
**Statistical Officer  
(Coordination Branch)  
District South**

**Copy to:-**

1. SDM (Mehrauli), Old Tehsil Building, Mehrauli, New Delhi-110030.
2. SDM (Hauz Khas), M.B Road Saket, New Delhi-110068.
3. SDM (Saket), M.B Road Saket, New Delhi-110068.
4. PA to DM (South), M.B Road Saket, New Delhi-110068
5. Sr. Engineer, DPCC, Delhi Pollution Control Committee, 2<sup>nd</sup> Floor, C Block, Vikas Bhawan,-II, Civil Lines, Delhi-110054.

**List of 16 Borewells Sealed in Distt. South in addition of 84 borewells already sealed.**

Sr. No.	Address/Location of Illegal Borewell	Number of Illegal Borewell Identified	Action Taken	EDC imposed by DPCC	Remark
1	Occupier, A-1& 2, South Extension, Part-II, New Delhi-110049	01	Sealed	DPCC has informed that EDC has been imposed	
2	The Occupier, House No. 188, Shahpur Jat Village, New Delhi-110049	01	Sealed	DPCC has informed that EDC has been imposed	
3	The Occupier, D-1/B, Green Park, Ashirwad Complex, New Delhi-110016	01	Sealed	DPCC has informed that EDC has been imposed	
4	The Occupier, S-168, Panchshell Park, New Delhi-110017	01	Sealed	DPCC has informed that imposing of EDC under process	
5	The Occupier, H. No. 138, Opp. House No. 211, Rajpur Khurd, New Delhi-110068	01	Sealed	DPCC has informed that EDC has been imposed	
6	The Occupier, khasra No. 409, Village Neb Sarai, New Delhi-110068	01	Sealed	DPCC has informed that EDC has been imposed	
7.	The Occupier, Opp Farm 6 (Singla Farm) Bandh Road Satbari, New Delhi-110074.	01	Sealed	DPCC has informed that EDC has been imposed	
8.	The Occupier, Farm No. 7, Mother Teresa Drive, New Delhi-110017	01	Sealed	DPCC has informed that EDC has been imposed	
9.	The Occupier Sabjl Mandi Main Chhattarpuri Bhatl Road Opposite Harswaroop Colony Bus Stand Village Asola New Delhi-110074.	01	Sealed	DPCC has informed that EDC has been imposed	

10.	The Occupier Road Near Bus Stand, Dhera More village Bhati, New Delhi-110016	01	Sealed	DPCC has informed that EDC has been imposed	
11	Occupier, Community Center Gali Opp. Gali No.4 New Delhi-110017	01	Sealed	DPCC has informed that imposing of EDC under process	
12	The Occupier, Near Second Avenue Chandanholla Village, Fatehpur Beri, Delhi-110074	01	Sealed	DPCC has informed that EDC has been imposed	
13	The Occupier, (2 Borewell) khasra No. 1011, Village Fatehpur Beri, New Delhi-110074	02	Sealed	DPCC has informed that EDC has been imposed	
14	The Occupier, Back side of MK Garden, Sizra Road Village, Fatehpur Beri, New Delhi-110074	01	Sealed	DPCC has informed that EDC has been imposed	
15	The Occupier, H. No. G1-2035, Opposite side of street in front of House NO. G-1-2038, Aya Nagar, New Delhi	01	Sealed	DPCC has informed that EDC has been imposed	
	<b>Total</b>	<b>16</b>			